

**Title:**Regarding attacks on the Christians Missions in the country.

**श्री रमेश चैन्नितला (म्वेलीकारा):** अध्यक्ष महोदय, मैं आपके माध्यम से बहुत ही सेंसिटिव इश्यू की ओर सदन का ध्यान आकृष्ट करना चाहता हूँ। देश की इसाई संस्थाओं के ऊपर देश भर में हमले हो रहे हैं जिसे सारा सदन चिन्तित है। आज भी समाचारपत्रों के जरिये हमें यह मालूम हुआ कि झांसी में इसाई संस्थाओं के ऊपर बहुत बड़े पैमाने पर अत्याचार हुआ है। ( व्यवधान)

MR. SPEAKER: I have allowed him.

...(Interruptions)

MR. SPEAKER: Nothing will go on record except Shri Chennithala.

(Interruptions)\*

MR. SPEAKER: I have allowed him. How can you object to it?

(Interruptions)\*

\* Not Recorded.

MR. SPEAKER: Shri Ramesh Chennithala, the notice that you have given is on the rubber issue. You can raise only that issue. I will not allow you to raise any other issue.

SHRI RAMESH CHENNITHALA: It is my duty to raise this issue. This is a very serious issue.

MR. SPEAKER: You can speak only on the subject of rubber. Somebody else can raise the other matter.

(Interruptions)\*

MR. SPEAKER: I allowed Shri Ramesh Chennithala to raise the issue of rubber.

SHRI RAMESH CHENNITHALA : This is a very serious issue. After giving the notice I saw the newspaper. So, I thought I should raise this issue.

MR. SPEAKER: Are you going to raise the subject pertaining to rubber or not?

SHRI A.C. JOS : We did not get the time to give a notice on this issue.

MR. SPEAKER: I will allow you after Shri Ramesh Chennithala.

(Interruptions)\*

MR. SPEAKER: Shri Vijay Goel, this is too much. You always speak without the permission of the Chair. What is this?

...(Interruptions)

MR. SPEAKER: Please take your seats. I have called Shri Ramesh Chennithala to speak. I will allow others after Shri Ramesh Chennithala, not now.

**श्री रमेश चैन्नितला :** अध्यक्ष महोदय, मैंने सुबह 9 बजे जब नोटिस दिया था, तो उस वक्त मैंने रबड़ के इश्यू पर नोटिस दिया था लेकिन जब मैंने हिन्दू पेपर पढ़ा। ( व्यवधान)

**अध्यक्ष महोदय :** आप रबड़ पर बात करिये।

( व्यवधान)

MR. SPEAKER: I did not allow you to raise any other issue except the issue of rubber.

\* Not Recorded

SHRI RAMESH CHENNITHALA : When I gave the notice on the issue of rubber, I did not know about this. I read the newspaper only afterwards.

MR. SPEAKER: You are a senior Member. Why do you always do like this?

**श्री चन्द्रशेखर (बलिय्य, उ.प्र.) :** अध्यक्ष जी, मैं आपसे एक निवेदन करना चाहूंगा। मैंने किसी विषय पर कोई नोटिस नहीं दिया है लेकिन इस सदन में रोज जो सवाल उठते हैं, उससे देश का वातावरण बिगड़ रहा है। अभी हमारे एक मित्र मे पंजाब का सवाल उठाया, तो उन पर खुशना जी को न मालूम क्यों इतना गुस्सा आ गया। मेरा निवेदन है कि ऐसे सवाल जो संवेदनशील हैं, अगर उठाने जायें तो आप सरकार के प्रतिनिधियों को और जो सदस्य सवाल उठाते हैं, उनको बैठकर कोई हल निकालें। नहीं तो ये सारी बातें अखबारों में जाती हैं और माहौल रोज बिगड़ता है। सिख लोगों का हमारे पास भी एक डेलीगेशन आया था। वे कहते हैं कि कोई नयी संस्था बनी है, जो गुरु ग्रंथ साहब को गलत तरीके से इंटरप्रेट कर रही है।

यह सही है या गलत है, मैं नहीं जानता। (व्यवधान) छोड़ दीजिए, आप तो बोल चुके हैं। 17 करोड़ दिया या सात करोड़ दिया, ह्यूमन रिसोर्स मिनिस्टर ये नहीं, कोई दूसरे हो गये, इनको मालूम होगा। लेकिन इस तरह की बातें हैं, अगर अफवाह हैं तो सरकार को उसका खंडन करना चाहिए और अगर सच्चाई है तो इसका इलाज निकालना चाहिए। यह हमारे लोग जो सवाल उठा रहे हैं, रोज खबर आती है, एक दूसरे ईसाई संस्थान पर हमले होते हैं, कितना सही है या कितना गलत है, क्या सरकार इसकी एक बार सफाई नहीं दे सकती, क्या सरकारों को कोई निर्देश नहीं दे सकती। आप हर चीज पर शोर मचाइये और देश में यह वातावरण बनाइये कि जितने अल्पमत के लोग हैं, उनकी रक्षा करने में यह सरकार असमर्थ है।

SHRI A.C. JOS: The Parliamentary Affairs Minister is present here. Everyday, this issue is being raised in the House. A very alarming situation is prevailing in the country. ...(Interruptions)

SHRI RAMESH CHENNITHALA : Let the Minister say something on this issue.

MR. SPEAKER: Has the Government to say anything on this issue?

...(Interruptions)

MR. SPEAKER: Shri Thomas, please take your seat. You are not allowing the Minister to reply.

SHRI A.C. JOS: In today's *Hindu*, you can find that a convent has been attacked, nuns were manhandled and in another incident in Lucknow, a church was attacked. These are matters which the Government should take note of seriously. ...(Interruptions)

MR. SPEAKER: The Minister is going to reply. Please take your seats. This is too much.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, I would like to make three points. I would be repeating the same thing but I would like to make three points. The first one is, protection of minorities is the constitutional duty of the Union Government and the State Governments. It is not only that the Union Government can deal with different State Governments because these problems happen in many State Governments. I am not talking about this State or that State. Many times, we hear reports and so, it is the duty of the Union Government and the State Governments to protect the minorities.

Secondly, I respectfully and humbly submit that I do not agree with Shri Chandra Shekhar's observation that this Government is failing in protecting the minorities. I do not accept it.....(Interruptions)

SHRI CHANDRA SHEKHAR : At least, I do not expect from the Parliamentary Affairs Minister that he should misinterpret my words. If he does not understand Hindi, I am sorry about it. I said that an impression should not go that the Government is not protecting the minorities and if the Members belonging to the minority communities are raising the issue, then the Government should clarify the position. I am not saying that you are indulging in all the activities which they are mentioning.

SHRI PRAMOD MAHAJAN: If I have wrongly interpreted hon. Chandra Shekhar, I am sorry about it. But I am not sorry about my poor knowledge of English. There is nothing to feel sorry about it because it is not my mother tongue....(Interruptions)

SOME HON. MEMBERS: He spoke in Hindi.

SHRI PRAMOD MAHAJAN: Sir, he did not speak in Hindi. हिन्दी को मैं समझ लेता हूँ। But at the same time, many Members have expressed their views here. We raise many issues and claim them to be atrocities against minorities only because those persons belong to a particular minority and when all these incidents were inquired into by the Minorities Commission, it gave a report that it did not have a majority-minority string into that. Now, I would tell the hon. Members that atrocities are committed against the citizens in this country. Suppose, atrocities are committed against majority, it should not be treated against majority unless.....(Interruptions) Let me complete.

SHRI SURESH KURUP (KOTTAYAM): How can you say like that?...(Interruptions)

MR. SPEAKER: The Minister is giving his reply. Please take your seat. You are not supposed to do like this. Please understand that when the Minister is replying, you are not to interrupt him.

SHRI SURESH KURUP : That is my right.

MR. SPEAKER: This is not the practice in the House.

SHRI PRAMOD MAHAJAN: It is nobody's right to interrupt me. ...(*Interruptions*)

MR. SPEAKER: If you are not interested to listen to the Minister's reply, then I will go to the next item.

SHRI PRAMOD MAHAJAN: In many of the cases mentioned in this House as atrocities against minorities, the Minorities Commission did not agree with them.

In respect of most of the cases, the Minorities Commission has said that it does not agree with them....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, on behalf of the Congress Party and on my own behalf, with all the humility at my command, I would like to draw the attention of the House to the fact that the hon. Parliamentary Affairs Minister has stated just now that the issues raised by the hon. Members several times in the House regarding the atrocities on the minorities are found not correct by the Minorities Commission. He has mentioned that the Minorities Commission report said that such interventions on the part of the hon. Members claiming atrocities on minorities are not exactly correct. At the same time, in the very House, the hon. Prime Minister reacted very sharply on the Mathura issue and said that he would enquire into the matter and take appropriate action . I am not going into those things....(*Interruptions*)

Since the Parliamentary Affairs Minister questioned the *bona fides* of the hon. Members of Parliament raising the issue about the minorities and since he has pointed out that the Minorities Commission has said that these are not exactly correct, I demand that the findings of the Minorities Commission in respect of all the issues raised by the hon. Members in this House should be tabled in the House on Monday itself. I demand this. ...(*Interruptions*)

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, I support the demand of Shri Dasmunsi. Let the Minorities Commission report be tabled. Please direct the Government to do it....(*Interruptions*)

MR. SPEAKER: The hon. Minister has already replied to it.

...(*Interruptions*)

MR. SPEAKER: If this is the attitude of the hon. Members, then, it is very difficult to continue with the 'Zero Hour.' Please understand it. What is this? The hon. Minister has already given the reply. What more direction do you want?

...(*Interruptions*)

MR. SPEAKER: The Minister has given the reply.

...(*Interruptions*)

SHRI P.C. THOMAS : We seek your protection. ...(*Interruptions*)

MR. SPEAKER: Mr. Minister, do you want to say anything?

...(*Interruptions*)

SHRI PRAMOD MAHAJAN: I have already replied to it. ...(*Interruptions*)

श्री सुबोध मोहिते (रामटेक) : अध्यक्ष महोदय, मैं मुंशी जी को धन्यवाद देता हूँ कि उन्होंने मुझे चांस दिया।...(*ब्यवधान*)

श्री प्रियरंजन दासमुंशी : क्या हम लोग झूठ बोलते हैं ? ...(*ब्यवधान*)

MR. SPEAKER: Nothing should go on record.

(*Interruptions*)\*

MR. SPEAKER: You can raise your point.

...(*Interruptions*)